

**Staff cars in Ministries**

5607. SHRI JAYSINHJI CHAUHAN: Will the Minister of FINANCE be pleased to state:

- (a) the total number of staff cars under the Central Ministries, Ministry-wise;
- (b) the number out of them placed at the disposal of Ministers and their staff with details;
- (c) the expenditure incurred on POL, etc. during the last two years, year-wise;
- (d) whether any limit has been fixed by the Government on the consumption of POL; and
- (e) if so, the achievements in this regard?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): (a) to (e) The information is not centrally maintained; it will have to be collected from all the Ministries/Departments and their attached/subordinate offices spread all over the country. The efforts required in collection of this data may not be commensurate with the time and labour involved and the results likely to be achieved. Restrictions have already been imposed in regard to purchase of staff cars and consumption of POL.

**Orissa Cotton Mills**

5608. SHRI KHARABELA SWAIN: Will the Minister of TEXTILES be pleased to state:

- (a) whether the Orissa Cotton Mills, located at Bhagalpur, District Cuttack is being run on conversion basis;
- (b) if so, the details thereof;
- (c) the number of mills under NTC in the country are being run on conversion basis and the amount earned as conversion cost and the amount provided by the Government and private institutions for these mills monthly?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA): (a) and (b) Orissa Cotton Mills, a unit of NTC (WBAB & O) Ltd., has been doing job conversion work since Dec., 1997. In 1997-98 the mills did job conversion work worth Rs. 1.35 crores (provisional).

(c) As per available information during May, 1998, as many as 56 NTC mills are running on job conversion basis. The total gross average monthly earning from job work during 1997-98 amounts to Rs. 9.29 crores (provisional). The Government is providing approximately Rs. 16 crores per month towards shortfall in wages and salaries for these 56 mills.

[*Translation*]

**Rajiv Gandhi Foundation**

5609. SHRIMATI SUMITRA MAHAJAN: Will the Minister of FINANCE be pleased to state:

- (a) whether any kind of economic assistance was

provided to Rajiv Gandhi Foundation by the Government during the last three years;

- (b) if so, the details thereof and whether any tax concession was given to the said foundation; and
- (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN): (a) Planning Commission has released following grants to Rajiv Gandhi Foundation during the last three years for the project on National and Regional workshops for Promotion of Panchayati Raj :

Years	Rupees
1995-96	1,77,000
1996-97	9,47,000
1997-98	Nil

(b) and (c) Besides, exemption u/s 10(23C) (iv) of the Income-tax Act has been granted to the Foundation for the assessment years 1995-96 to 1997-98.

[*English*]

**Garment Export**

5610. SHRI SHANTILAL PURSHOTTAMDAS PATEL: Will the Minister of FINANCE be pleased to state:

- (a) whether garment exporters are circumventing the quota system by exporting goods to a third country and then relabelling them for export to other countries;
- (b) if so, the number of such cases have come to the notice of Government; and
- (c) the details of the action taken against such firms?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA): (a) to (c) No complaints have been received regarding any garment exporters circumventing the quota system by exporting goods to a third country and then selling them for export to other countries.

**Income Tax Building at Jhandewalan**

5611. SHRI VIJAY SINGH SOY: Will the Minister of FINANCE be pleased to state:

- (a) whether Income-Tax Department has hired 3 storeyed building at Jhandewalan at a rent of Rs. 25 lakh per month;
- (b) if so, the details thereof alongwith main features of the agreement;
- (c) whether the building hired is unauthorised and unsuitable for the purpose;
- (d) if so, the details thereof;